

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal Nos.11-13 of 2004

Sahdeo & Ors. Appellant(s)

VERSUS

State of U.P. Respondent(s).

(With appln. for raising additional grounds)

WITH

Crl.A. No.1/2004

Date : 13/04/2004: These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Appellant (s) Mr. S. Muralidhar, Adv. (A.C.)

Mr. Sushil Kumar, Sr. Adv.

M/s.Y.P. Singh, C. Siddharth, Mukesh K. Sharma,

Sandeep Singh, KP Singh, Deo Raj Pawar, Adv.

Mr. Debasis Misra, Adv.

For Respondent (s) Mr. Pramod Swarup, Adv.

Mr. Praveen Swarup, Adv.

M/s. Sagar Dawar, Mohit Mathur, Vivek Kumar, Adv.

Mr. P.N. Puri, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. Sushil Kumar, learned senior counsel for the appellants started his arguments at 11.15 a. m. and could not conclude till 4.00 p.m. when the Court rose for the day leaving the matter part-heard.

(R.K. DHAWAN) (VEERA VERMA)

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